
In exercise of powers conferred under paragraphs 1.03 and 2.04 of the Foreign Trade Policy 2015-2020, the Director General of Foreign Trade hereby amends Appendix 2B [List of Agencies Authorised to issue Certificate of Origin ( Preferential)] of the Foreign Trade Policy, 2015-2020 by including the list of authorised agencies allowed to issue Certificate of Origin (CoO) for India-Mauritius Comprehensive Economic Cooperation and Partnership Agreement (CECPA), as under:

<table>
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<tr>
<th>S.No.</th>
<th>Name of the Agreement</th>
<th>Authorized Agencies</th>
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| 16   | India-Mauritius Comprehensive Economic Cooperation and Partnership Agreement (CECPA) | i. Export Inspection Council and Export Inspection Agencies – All products  
ii. Marine Products Export Development Authority and regional offices – Marine Products  
iii. Development Commissioner, Handicraft and regional offices – Handicraft  
iv. Spices Board – Spices and Cashew nuts  
v. Coir Board – Coir and Coir products  
vi. Textile Committee and regional offices – Textiles and Clothing  
vii. Central Silk Board and regional offices – Silk Products  
viii. MEPZ Special Economic Zone – All products by units in Madras SEZ and EOUs located within the jurisdiction  
ix. Kandla Special Economic Zone – All products manufactured by Units in Kandla and Surat SEZs and EOUs located within the jurisdiction  
x. SEEPZ Special Economic Zone – All products manufactured by Units in SEEPZ SEZ and EOUs located within the respective jurisdiction  
x. Cochin Special Economic Zone – All products manufactures by Units in Cochin SEZ and EOUs located within the respective jurisdiction  
xii. NOIDA Export Processing Zone – All products manufactured by Units in Noida SEZ and EOUs located within the respective jurisdiction  
xiii. Vishakhapatnam SEZ – All products manufactured by Units in |
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<td>xiv.</td>
<td>Vishakhapatnam SEZ and EOUs located within the respective jurisdiction</td>
</tr>
</tbody>
</table>
xv. | Falta SEZ – All products manufactured by Units in Falta SEZ and EOUs located within the respective jurisdiction |
xvi. | Directorate General of Foreign Trade and regional offices – All products |
xvii. | Tobacco Board – Tobacco and tobacco products |
xviii. | Agricultural and Processed Food Products Export Development Authority (APEDA) – Agricultural Products |

**Effect of the Public Notice:** List of authorised agencies allowed to issue Certificate of Origin (Preferential) for India-Mauritius CECPA is notified.

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